

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 05 of 2020

IN THE MATTER OF:

Tamilnad Mercantile Bank Ltd.

...Appellant

Versus

Maddhumathi Kannan Adityan

...Respondent

Present:

For Appellant : Ms. Surekha Raman, Advocate

**For Respondent : Mr. Mohit D. Ram and Mr. Sachin Kaushal,
Advocates**

O R D E R

04.02.2020 Learned Counsel for Respondent wants to file Reply Affidavit. The same may be filed within two weeks. Rejoinder, if any, may be filed by the Appellant within a week thereafter.

List the Appeal 'for admission (after Notice)' on **24th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md